

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) Nos.28252 of 2011, 15821 and 15832 of 2015

W.P.(C) No.28252 of 2011

Maitree Sansad, Sutahat, Cuttack ***Petitioner***
Mr. A.K. Budhia
(in person)

W.P.(C) No.15821 of 2015

Arun Kumar Budhia ... ***Petitioner***

W.P.(C) No.15832 of 2015

Kodanda Kumar Bhuyan ... ***Petitioner***

-versus-

State of Odisha and others ***Opp. Parties***
Mr. A.P. Das, ASC

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK**

ORDER
18.05.2022

Order No.

34.

1.Mr. Budhia states that some more time may be required by them to undertake the visit to Sishu Bhavan in terms of the previous order dated 30th March, 2022.

2. The report of the visit along with photographs be placed on record by the next date.

3. List on 19th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge